

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 1913/2016

KEWAL SINGH PANESAR

Petitioner(s)

VERSUS

PUNJAB AGRICULTURAL UNIVERSITY AND ORS.

Respondent(s)

Date : 12-10-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Puneet Varshney,Adv.
Mr.Tarun Gupta, AORFor Respondent(s) Mr.Ajay Majithia,Adv.
Mr.Shekhar Kumar, AORUPON hearing the counsel the Court made the following
O R D E R

The respondent No.2 has already filed the counter affidavit.

Service of notice is complete on the respondent Nos.1 & 3, but
no one has entered appearance on their behalf.

List the matter again on 30.11.2017.

SANJAY PARIHAR
Registrar

SB